

[*Translation*]

April, 1990?

Voluntary Organisations Receiving Foreign Aid For Upliftment of SCs/STs

*627. SHRIDASAI CHOWDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of voluntary organisations which receive foreign grants for the upliftment of harijans, tribals and weaker sections; and

(b) the organisation-wise amount of foreign grants received during the last three years, year-wise?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a). No such information is maintained about receipt of foreign contribution by organisations for the development of Harijans tribals and weaker sections. It is not also possible to do so since all organisations registered for rural development, health care, social services have betterment programmes for all sections of the population without reference to caste and creed.

(b) It is not feasible to furnish the information organisation-wise/yearwise for the last three years in view of its being voluminous in nature

[*English*]

Compensation to Bomb Explosion Victims at Batala

*628. SHRI D.M. PUTTE GOWDA:
SHRI BANWARI LAL PUROHIT:

Will the Minister of HOME AFFAIRS be pleased to state the compensation paid to the families of the deceased and to the injured in bomb explosion at Batala on 3

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): According to information received from the Government of Punjab, the families of the 27 civilians killed have been paid compensation at the rate of Rs. 50,000/- each, (Rs.20,000/- in cash and Rs. 30,000 in the form of National Savings Certificates. Eight others who lost their lives were Government servants and compensation to their families will be paid by the Departments concerned. Compensation upto Rs. 5,000/- has been paid to those injured depending upon the nature of injuries. In the case of 100% disability, like loss of limb or organ, compensation has been paid at the rate of Rs.20,000/

World Bank Aid for Rural Water Supply and Sanitation Projects in Maharashtra

*629. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Maharashtra Government has sought World Bank aid for integrated rural water supply and environmental sanitation projects in various villages and towns.

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Yes, Sir.

(b) An Integrated Project has been prepared covering 75 regional piped water supply schemes for 500 villages, 12 habitations and two towns from 10 districts of Maharashtra. The project also includes 174 low cost piped water supply schemes for 174 villages and bore wells programme in 178

villages and 884 habitations etc. Health education programme and demand based sanitation programme are also included in the project. The total estimated cost of the project is Rs.169.97 crores for implementation in five years.

(c) A pre-appraisal mission of the World Bank visited the State in end of March, 1990 for detailed discussions and finalisation of the project. The project will be finalised after appraisal by the World Bank mission approximately in September–October, 1990. Actual implementation of the project will start after conclusion of the agreement with the World Bank.

Purchases by C-DOT

*630. SHRI M.G. SEKHAR:
SHRI R. GUNDU RAO:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether C-DOT made certain purchases from companies based in USA, Singapore and other countries dealing in electronic test equipments, computers, components etc.;

(b) if so, the purchases made and the names of selling companies:

(c) whether any Indian or Indians have any direct or indirect interest in the foreign companies from whom C-DOT made the purchases: and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the Table of the House as soon as it is ready.

[*Translation*]

Conversion of Telephone Exchanges Into Electronic Exchanges at Dholpur and Bharatpur

*631. SHRI THAN SINGH JATAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have a proposal to convert telephone exchanges at Dholpur and Bharatpur into electronic exchanges;

(b) if so, the time by which electronic exchange will be installed there;

(c) whether telephone bills issued to telephone users in March, 90 were of excessive amount; if so, whether any inquiry has been conducted in this regard; and

(d) the steps taken to strengthen the organisational set up in view of the large number of the telephone users and difficulties faced by them?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) During 1991-92 subject to availability of equipment.

(c) Out of 547 users excess billing complaints were received from 157 users during March, 1990. On preliminary inquiry 19 cases were found in order. In the remaining 138 cases provisional bills have been issued based on their past trend.

(d) Officers from Bharatpur Division have been instructed to visit Dholpur regularly.

To strengthen the organisational set up